• copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):---

(i) Notification G.S.R. No. 365, dated the 24th February, 1968.

(ii) Notification G.S.R. No. 366, dated the 24th February, 1968.

[Placed in Library. See No. LT-390/68 for (i) and (ii).]

SEVENTH REPORT OF THE COM-MITTEE ON PUBLIC UNDERTAK-INGS (1967-68)

MISS M. L. MARY NAIDU: Madam, I lay on the Table a copy of the Seventh Report of the Committee on Public Undertaking_S (1967-68) on action taken by Government on the recommendations contained in the Fifty-first Report of the Estimates Committee on the Heavy Engineering Corporation Limited.

THE WEST BENGAL STATE LEGIS-LATURE DELEGATION OF PO-WERS BILL, 1968

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : में श्री वाई० बी० घव्हाण की तरफ से प्रस्ताव करता हूं कि पश्चिमी बंगाल राज्य विधान मंडल की विधियां बंगाने की शक्ति राष्ट्रपति को प्रदान करने वाले विधेयक को पुरःस्थापित करने की ग्रानुमति दी जाये ।

The question was put and the motion was adopted

भी विद्याचरण शुक्ल : मैं विधेयक को पूर:स्थापित करता हूं।

THE PUBLIC PREMISES (EVIC-TION OF UNAUTHORISED OCCU-PANTS) BILL, 1968

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): Madam, I move

for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1958.

The question was put and the motion was adopted.

SHRI JAGANNATH RAO: Mødam, I introduce the Bill.

ALLOTMENT OF TIME FOR DIS-CUSSION OF THE AWARD OF THE INDO-PAKISTAN WESTERN BOUNDARY CASE TRIBUNAL ON THE RANN OF KUTCH

THE DEPUTY CHAIRMAN: I have to inform Members that under rule 172 of the Rules of Procedure and Conduct of Business in the Rajya Sabha the Chairman has allotted one day for the consideration of Motions regarding the Award of the Indo-Pakistan Western Boundary Case Tribunal on the Rann of Kutch.

Now we go on to the Motions. Shri Rajnarain.

कच्छ के रन के संबंध में भारत-पाकिस्तान पश्चिमी सीमा विवाद विष^{य्}क न्यायाधिकरण के (19 फरवरी, 1968 के) पंचाट संबंधी प्रस्ताव

†[MOTION RE THE AWARD (FEB-RUARY 19, 1968) OF THE INDO-PAKISTAN WESTERN BOUN-DARY CASE TRIBUNAL ON THE RANN OF KUTCH]

श्री राजनारायण (उत्तर प्रदेश) : मैं प्रस्ताव करता हं कि :

"यह सभा कच्छ के रन के सम्बन्ध में भारत पाकिस्तान पश्चिमी सीमा विषयक न्यायाधिकरण के (19 फरवरी, 1968 के) पंचाटका निरन्मोदन करती है।"

†[] English translation.